

**Reservation Quota In Minar Express
from Solapur to Bombay**

2053. SHRI S. B. THORAT: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is no quota of reservations in Minar Express from Solapur to Bombay and Bombay to Solapur in A/C sleeper; and

(b) if so, the reasons therefor and whether Government propose to fix quota for Solapur to Bombay and back in A/C sleeper?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH). (a) and (b). A quota of four A/C sleeper berths is available at Solapur by 2101 Minar Express. The accommodation available upto Solapur is utilised at Bombay for booking passengers upto Solapur. In the reverse direction no quota has been given at Solapur for Bombay as the reserved accommodation is highly patronized from originating station or stations short of Solapur through to Bombay.

**Cost Audit Report of Joint Stock
Companies**

2054. SHRI SUDAM DESHMUKH:
SHRI VASANT SATHE:

Will the Minister of INDUSTRY be pleased to state:

(a) the number of joint stock companies that have prepared the cost audit report under Companies Act, yearwise during the last five years;

(b) whether Government propose to publish the summaries of the final cost of production of the companies as per their cost audit reports; and

(c) whether Government propose to direct these companies to lay these reports in the annual general meeting of the shareholders so that the shareholders can exercise their right to know the financial affairs of the companies?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The number of Cost Audit Reports submitted to the Central Government under Section 233B of the Companies Act, 1956 during the last five years is given in the statement given below.

(b) No, Sir.

(c) As per sub-section (10) of section 233B of the Companies Act, 1956, the Central Government may direct the company, whose cost records have been audited, to circulate to its members, along with notice of annual general meeting to be held for the first time after the submission of cost audit reports, the whole or such portion of the said report as it may specify in this behalf. However, there is no proposal to direct all the companies to circulate the cost audit report to its members.

STATEMENT

<i>Financial Year</i>	<i>Number of Cost Audit Reports</i>
1	2
1986-87	433
1986-87	391
1987-88	421
1988-89	415
1989-90	477